

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 3533/2017

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

DINESH KUMAR MAURYA

Respondent(s)

Date : 15-09-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. G.R. Pandey, Adv.
Mr. Vinay Garg, Adv.
Mr. Ravi Prakash Mehrotra, AOR

For Respondent(s)
Ms. Parul Shukla, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted to the sole respondent for
filing counter affidavit.

List again on 27th of October, 2017.

RAJESH KUMAR GOEL
Registrar